

श्री श्रीप्रकाश जायसवाल : सर, इसमें कोई शक नहीं है कि जहां कहीं भी चोरी होती है, जहां कहीं भी illegal mining होती है, जहां कहीं भी कोई गलत कार्य होता है, उसमें कहीं न कहीं अधिकारी व वहां के लोगों की मिलीभगत होती है। इसलिए मैं आपकी इस बात को स्वीकार करता हूँ।...(व्यवधान)...

SHRI TIRUCHI SIVA: The Minister knows English. When the question is in English, he should reply in English. Why does he not reply in English?

श्री श्रीप्रकाश जायसवाल : सर, मैं यह प्रयास करूंगा ...(व्यवधान)... सर, मैं यह प्रयास करूंगा कि संबंधित अधिकारियों से मिलकर और अपने कोयले अधिकारियों के साथ मिलकर, इस चोरी को रोका जाए।

MR. CHAIRMAN: Question Hour is over.

WRITTEN ANSWERS TO STARRED QUESTIONS

Clearance to new channels

*222. MS. SUSHILA TIRIYA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- whether it is a fact that Government has granted clearance to a number of new channels;
- if so, the details thereof;
- whether it is a fact that several existing channels have reduced their staff; and
- if so, the details thereof?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRIMATI AMBIKA SONI): (a) and (b) Approval of channels is a continuing process. As part of this process, 23 TV channels have been approved to uplink from India/downlink in India as per uplinking and downlinking guidelines during the month of June, 2009. The details are given in the Statement (*See below*).

(c) and (d) Government does not maintain information about the staff of Private channels.

Statement

Details of channels permitted to uplink/downlink from India

Sl.No.	Name of the Channels	Name of the Companies	Date of Approval	Date of Permission
1	2	3	4	5
1.	Kanak Sambad	Eastern Media Ltd.	19.6.2009	23.6.2009
2.	Kalaighar Asia	Kalaighar Tv Pvt. Ltd.	26.6.2009	30.6.2009
3.	ABN-Andhra Jyothy	Aamoda Broadcasting Co. Ltd.	26.6.2009	30.6.2009

1	2	3	4	5
4.	Apnanews	Priyamda Media P. Ltd.	26.6.2009	8.7.2009
5.	E-Live Entertainments	Pride East P. Ltd.	26.6.2009	9.7.2009
6.	Nat Geo Music	Fox Channels (India) P. Ltd.	26.6.2009	2.7.2009
7.	Nat Geo Wild	Fox Channels (India) P. Ltd	26.6.2009	2.7.2009
8.	National Geographic HD	Fox Channels (India) P. Ltd.	26.6.2009	2.7.2009
9.	Nat Geo Adventure	Fox Channels (India) P. Ltd	26.6.2009	2.7.2009
10.	Fresh TV	Rama Associates Ltd.	26.6.2009	6.7.2009
11.	CNBC-TV 18 South	Tv 18 India Ltd.	26.6.2009	Required Fee has not been received as on 14.7.2009
12.	CNBC-TV 18 Gujarat	Tv 18 India Ltd.	26.6.2009	-Do-
13.	CNBC-TV 18 Channel 3	Tv 18 India Ltd.	26.6.2009	-Do-
14.	City Pulse	Anoli Holdings Pvt. Ltd.	26.6.2009	-Do-
15.	Krishna TV	Krishnaswamy Associates Media Renaissance	26.6.2009	-Do-
16.	Awam	Information Tv Pvt. Ltd.	26.6.2009	-Do-
17.	Samaj	Information TV Pvt. Ltd.	26.6.2009	-Do-
18.	Mumbainews	Information Tv Pvt. Ltd.	26.6.2009	-Do-
19.	Delhi News	Information TV Pvt. Ltd.	26.6.2009	-Do-
20.	Rhythm	Vijayanthi Televentures P. Ltd.	26.6.2009	-Do-
21.	Raj TV Asia	Raj Television Network Ltd.	26.6.2009	-Do-

1	2	3	4	5
22.	Pavitar	Pavitar Entertainment P. Ltd.	26.6.2009	-Do-
23	Vedic	Vedic Broadcasting Ltd.	26.6.2009	-Do-

Nutrition delivery programme

*226.SHRI SABIR ALI: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether Government proposes to revamp the Nutrition Delivery Programme, to check malnutrition; and

(b) if so, the details in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) Yes, Sir.

(b) State Government/UT Administrations have been requested to give their suggestions to improve the nutrition delivery programme.

Price fixation of petro products

*227.SHRI RAJNITI PRASAD: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether there is any proposal to hand over the task of price fixation of petro products to oil P.S.U.s;

(b) if so, the details thereof;

(c) what would be the inbuilt regulatory mechanism to save the consumers from arbitrary fixation of prices by the companies; and

(d) what steps would be taken to insulate the domestic customers from volatile petro prices in the international market?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI MURLI DEORA): (a) to (d) With effect from 1.04.2002, the administered pricing mechanism in petroleum products was dismantled and it was decided that the pricing of all products, except PDS Kerosene and Domestic LPG, would be market determined. However, in view of the steep increase and high volatility in the international oil prices since 2004-05, the Government has been modulating the retail prices of Petrol, Diesel, PDS Kerosene and domestic LPG, to protect the consumer from the inflationary impact of international oil prices. Oil PSUs fix the prices of other petro products.

Ganga Action Plan

*228.SHRI SANTOSH BAGRODIA:

SHRI O.T. LEPCHA:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state: